

of Science, that there was extreme urgency for genetic analysis to be made along the coast of Travancore, where the fishing population are living near monazite sands, one of the main sources of fissionable material; and

(b) whether Government propose to conduct any investigation?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) Yes.

(b) Certain investigations on this subject have already taken place and a preliminary report in regard to them was sent to the United Nations in October, 1956. These investigations are being continued.

It might be added that Dr. Bhabha, Chairman of the Atomic Energy Commission of India, has expressed his opinion that there is no fear of grave genetic effects on the population of Kerala State because of radiation from monazite sand. People have been living there for centuries and apparently have not been affected.

Nevertheless, further studies are being undertaken.

#### Indo Pakistan Border

**145. Shri D. C. Sharma:** Will the Prime Minister be pleased to state the progress so far made in the demarcation, by means of pucca pillars, of the Indo-Pakistan land riverine boundary between Bihar and East Bengal?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** The length of the Indo-Pakistan boundary between East Pakistan and the Indian territory, which was transferred from Bihar to West Bengal, on the reorganisation of States, is about 140 miles, of which about 46 miles is land boundary and the rest is riverine. So far 39 miles of the boundary has been demarcated by erection of boundary pillars. The work along the rest of the boundary is in progress.

#### Textiles

**146. Pandit M. B. Bhargava:** Will the Minister of Commerce and Industry be pleased to state:

(a) the total yardage and the value of cloth (coarse, medium, fine and super-fine) produced in India during the year 1956-57;

(b) the total yardage of cloth of different varieties imported into and exported from India during the year 1956-57;

(c) the number of spindles installed in India during the above period;

(d) the total yardage and the value of handloom silken and cotton cloth produced in India in the year 1956-57 and the total yardage and the value of handloom cloth exported from India during the same period; and

(e) the total yardage and the value of silk and art-silk that was imported and exported from India during the above period?

**The Minister of Commerce and Industry (Shri Morarji Desai):** (a) to (e). A statement is attached. [See Appendix II, annexure No. 26].

#### New Supreme Court Building

**147. Shri Pratap Keshari Deo:** Will the Minister of Works, Housing and Supply be pleased to state when the new Supreme Court building will be completed?

**The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda):** By December 1957.

#### Tea Garden Labourers

**148. Shri P. K. Deo:** Will the Minister of Labour and Employment be pleased to state the number of tea garden labourers recruited from Orissa in the year 1956-57?

**The Deputy Minister of Labour (Shri Abid Ali):** According to available information, 2479 persons

(labourers and their dependants) were forwarded from Orissa to tea gardens in Assam from the commencement of the recruiting season on 1-9-56 till 10-5-57.

### Accommodation for Minority Community

149. **Shri Radha Raman:** Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the Government's policy in regard to allotment of accommodation to members of minority community, who were forced to leave their homes from localities which became unsafe for them during partition and thereafter temporarily resided with some relations;

(b) whether Government treats them as displaced persons; and

(c) if not, why not?

**The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna):** (a) to (c). Such members of the minority community were given all possible facilities to rehabilitate themselves including the provision of accommodation. A statement showing the facilities given in various States viz., Delhi, Bihar, Rajasthan, Punjab, Hyderabad and Jammu and Kashmir is enclosed. [See Appendix II, annexure No. 27].

### हिमा नयारोहण

१५०. श्री रमन वर्मान: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) आगामी ग्रीष्म ऋतु में कितने विदेशी दलों को हिमालय पर चढ़ने की अनुमति दी गई है;

(ख) वे किन-किन देशों के निवासी हैं, किन-किन संस्थाओं की ओर से आ रहे हैं और उन की यात्रा के उद्देश्य क्या हैं;

(ग) उन्हें कौन सी सुविधाएं दी जा रही हैं;

(घ) उन्हें किन-किन शर्तों पर हिमालय-रोहण की अनुमति दी गई है; और

(ङ) उन के साथ किन-किन भारतीय संपर्क अधिकारियों को नियुक्त किया गया है ?

प्रश्न नं० १४९ तथा संवेक्षण: ५४९५ (अ. जवाबदाता नं० १६६): (क) एक।

(ख) वह है यार्कशायर हिमालियन एक्सपेडिशन जिसमें उसके नेता को लेकर कुल मात्र सदस्य हैं। ये सब सिर्फ यूनाइटेड किंगडम के निवासी हैं। यह यार्कशायर प्रदेश के विभिन्न पर्वतारोही क्लबों का प्रतिनिधित्व करता है। इसका उद्देश्य केवल पर्वतारोहण है और यह भारतीय हिमालय के पार्वती क्षेत्र में पर्वतारोहण करेगा।

(ग) २५ दिसम्बर, १९५५ के लोक-सभा के अतारांकित प्रश्न संख्या ७०५ की ओर ध्यान आकर्षित किया जाता है। इस पर्वतारोही दल को कई सुविधाएं प्रदान की जा रही हैं।

(घ) पर्वतारोही दल को उक्त क्षेत्र में जाने की अनुमति इस शर्त पर दी गई है कि वह ३२.३० डिग्री अक्षांश रेखा के उत्तर और ७५.०० डिग्री देशांतर रेखा के पूर्व न जायगा।

(ङ) पर्वतारोही दल के साथ संपर्क अधिकारी भेजने के प्रश्न पर विचार किया जा रहा है।

### Cotton

151. **Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any proposal to introduce "Quota System" for allocation of cotton to the Indian Mills; and

(b) the quantity of cotton that is to be imported?

**The Minister of Commerce and Industry (Shri Morarji Deasai):** (a) The Government has no proposal under